

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 09th December, 2014

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 22/2014	Paryavaran And Manav Sanrakshan Samiti Vs. Union of India & 4 Ors.	Mr. R.S.Verma, Adv. Mr. Sanjeev Chaturvedi, Adv. For R-5 Mr. Shantanoo Saxena, Adv	
2.	Original Application No. 155/2014	Paryavaran Avam Manav Sanrakshan Samity Vs M/S Satya infractures ltd & 7 ors.	Mr. R.S.Verma, Adv. Mr. Om S Shrivastava Adv. Mr. Vivek Dalal Adv. Mr. Rohit Gupta Adv for R-1	
3.	Original Application No. 311/2014	Girija Singh Vs. State of M.P.& 3 Ors.	Mr. Pratab Narayan Mishra Adv.	
4.	Original Application No. 35/2014	Ram Saroj Kushwaha Vs. State of M.P.& 11 Ors.	Mr. Arvind Shrivastava Adv. Mr. Sachin K. Verma, Adv. for R-1to8 Mr. Ravi Kant Adv. for R-9to 12 Mr. Ajay Gupta, Adv. for R-11	
5.	Original Application No. 16/2013 (M.A.No.469/2014) (M.A.No.688/2014)	Tribunal at its own Motion Vs. MOEF	Mr. Om S Shrivastava Adv. for R-1 Mr. Sachin K. Verma, Adv. for R-2,3,4,6 Ms. Parul Bhadoria , Adv. for R -5 for Mr. Purushaindra Kaura Mr. Deepesh Shukla, Adv. for R-8 Mr. Qasim Ali Adv.	
6.	Original Application No. 02/2013 (M.A.No.578/2014) (M.A.No.590/2014) (M.A.No.686/2014) (M.A.No.687/2014)	Nityanand Mishra Vs. State of M.P. & 5 Ors.	Mr. Nityanand Mishra, Adv. for Applicant Mr. Sachin K. Verma, Adv. with Mr. Ayush Dev Bajpai, Adv.for R-1,3,5 Mr. Shivendu Joshi, Adv. for R-2 Mr. Suman Mandal, Adv.& Mr. Sandeep Singh, Adv. for R-4 Mr. Deepesh Joshi, Adv. for R-6 Mr. Sambhav Sogani, Adv. for R-7 Mr. Ankit Saxena Adv. Mr. Shrey raj Saxena Adv. Mr. Ram Raj Mishra Adv.	
FOR COMPLIANCE				
7.	Original Application No. 124/2013	Pradeep Kumar Sharma Vs. State of Rajasthan & 13 Ors.	Mr. Dharamveer Sharma Adv Mr. Suman Mandal, Adv. for R-4 Mr. Sandeep Singh, Adv. Mr. Ajay Gupta, Adv. for R-13	